# N O T I C E

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person that Hon'ble Shri. Justice Riyaz I. Chagla has issued the following directions :

All the Advocates and parties appearing-in-person are directed to comply with office objections in all the Commercial Suits pertaining to His Lordship's assignment which are lodged on or before 31.12.2021 and which are still pending under office objections, within 3 weeks from the date of this notice, failing which the same will stand rejected under Rule 986 of High Court (Original Side) Rules, 1980 for non-removal of office objections without further reference to this Court.

Dated this 31st March, 2022

By Order,

Sd/-

**(Sachin B. Bhansali)**
**Prothonotary and Sr. Master**
**High Court (O.S.), Bombay**